

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 28.03.2022 (MONDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No.98/2022	Veeral Controls Pvt Ltd V Regen Powertech Pvt Ltd & Anr	Gaurav Kumar PCS	
2.	Comp App (AT)(CH)(Ins) No.99/2022 & IA No. 227/2022	SSP Pvt Ltd Vintage Coffee Pvt Ltd	J. R. Jayant	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT)(CH)(Ins) No. 208/2021 & IA No. 416/2021 & 417/2021	A. Sennimalai Suspended Director of Dharani Sugars and Chemicals Ltd. Vs Bank of India & Anr	T.k.Bhaskar Srinath Sridevan K. Harishankar	T. Ravichandran-R1 Savitha Devi Rp
4.	Comp App (AT)(CH)(Ins) No. 127/2021	Power Finance Corporation Ltd & 2 ors V Ashish Arjinkumar Rathi RP (Now Liquidator) for Ind – Barath Power (Madras) Limited & 13 others With	Deepak Khurana	Abhijeet Sinha Ms. Shweta Dubey R1 DVAS Ravi Prasad – R2, 3, 7, 8, 10, 11, 12 & 14 Anant Merathia R13 Kumar Anurag Singh R8
5.	Comp App (AT)(CH)(Ins) No. 193/2021	Ashih Arjun Kumar Rathi Liquidator of Ind Bharath Power (Madras) Ltd V Kanumuru Raghu Rama Krishna Raju & 12 ors	Swetha Dubey Abhimanyu Redhu Shantanu Naresh Ishita Srivastava	DVAS Raviprasad R6 V.V.S.N. Raju R8 Kumar Anurag Singh R7
6.	Comp App (AT)(CH) No. 19/2021	S. Thilak V R. S. Mills Private Ltd & 2 others WITH	Surana & Surana	Ramani Shankar R1 & R2
7.	Comp App (AT)(CH) No. 20/2021	S. Thilak V R. S. Mills Private Ltd & 2 others	Surana & Surana	Ramani Shankar R1 & R2

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
8.	TA No. 10/2021 (Comp App (AT) 184/2019 (IA No. 2765 of 2020) (PH)	M. Appayya & 4 ors V M. Chandra Sekhar Rao & 8 ors	Anshuman Sharma	S. Chidambaram Arpit Shukla-R1-R4
9.	Comp App (AT)(CH)(Ins) No. 05/2021 & I.A.614/2021	State Bank of India Vs Hackbridge Hewittic & Easun Limited	Rajiv Roy Avrojoyoti Chatterjee Jayasree Saha Rachit Ranjan	Mohammed Farook K. Koteswara Rao S. Vinodh Pandiyan P. M. Hari Prasat- For R1
10.	Comp App (AT)(CH)(Ins) No. 276/2021 & IA No.596/2021	CH Ravindra Babu V State Bank of India & Anr	Jayanth Viswanathan K. Ravindranath	Vidyalakshmi Vipin R1 Mummaneni Vazra Laxmi R2 (Vakalat not filed)
11.	Comp App (AT)(CH)(Ins) No. 301/2021 & IA No. 638/2021	Ashique Ponnamparambath & Anr V BMW India Financial Services P Ltd	Ramya Subramaniam	Diwakar Maheswari Sankar Panicker for IRP

12.	TA No. 58/2021 (Comp App (AT) No. 149/2020) & IA No. 513,514/2021	Edalpodiyl Mirshad & Ors V Ashraf Ali Patel & Anr	Shaheem Ahamed Sudhanshu Prakash	Shreni Shetty Ashish Bhakta-R1 R2-Notice Served on 19.09.2020
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- For Assistance,

1. Dy. Registrar - PH No. : 044-2888 0500
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2. Court Officer - PH No. : 044-2888 0450

By the order of Hon'ble Member (J)

(Chennai Bench)